

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-462 (ND)/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: Daimler Financial Services Pvt. Ltd. Vs. Value
Makers International Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ritesh Khare, Mr. Rahul Lal Akhriya and Mr. Raj Dev Singh,
Advocates for the Petitioner

ORDER

Respondents are ex-parte. Ld. Counsel for the Financial Creditor has
filed certificate under the Bankers Book Evidence Act.

To come up for Orders.

-S-d 7

(R. Varadharajan)
Member (J)

-S-d 7

(Ina Malhotra)
Member (J)